

ITEM NO.18

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5819/2023

BHAGWAN DEEN (DEAD) THROUGH LRS

Appellant(s)

VERSUS

LALTA PRASAD (DECEASED) THROUGH LR. SALIG RAM & ORS. Respondent(s)

Date : 21-07-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Rohit Kumar Singh, AOR
Ms Rajlakshmi Singh, Adv.
Ms Vidushi Srivastava, Adv.

For Respondent(s) :
Mr. Anurag Kishore, AOR
Ms. Ritika Srivastava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 & 3 are duly represented.

Legal representatives of deceased respondent no.2 are already on record vide Hon'ble Judge in Chambers orders dt. 10.02.2025 & 25.04.2025 respectively.

Service is complete on respondent nos. 2.1 and 2.2 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ